

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

(4)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/12/2017 AT 12.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/65/2016
NAME OF THE PETITIONER(S) : J. Sivakumar & Another
NAME OF THE RESPONDENT(S) : M/s Navrang Shipping Private Limited & 2 Others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	M/s K.V. MURZALI PIPERON	For Reps	ve
2.	MR VIVEKANANDHAN.	Rep for petition	ripinw

ORDER

Proxy representing the Petitioner Counsel present. Counsel for the Respondent present and prayed time to make submissions in relation to CA/1/2014 and in another CA. At request, time is enlarged. Put up on 16.01.2018 at 10.30 A.M.

(K.ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)

ghk